



TELECOM REGULATORY AUTHORITY OF INDIA
Mahanagar Doorsanchar Bhawan, J.L. Nehru Marg,
(Old Minto Road) Next to Zakir Hussain College,
New Delhi-110002.



सत्यमेव जयते

No. 1-09/2013-A&P

Dated: 28th June, 2013

To

All Ministries/Department of Government of India
Public Sector Undertakings, Statutory & Autonomous Bodies

Sub:- Filling up of the post of Advisor (Broadcasting & Media) on deputation on foreign service terms in TRAI [HQ], New Delhi.

Sir,

Telecom Regulatory Authority of India (TRAI), New Delhi is a statutory body set up under an Act of Parliament viz. TRAI Act, 1997. TRAI has been established to regulate the Telecommunications Services and to protect the interest of service providers and consumers of the telecom sector, to promote and ensure orderly growth of the telecom sector and for matters connected therewith or incidental thereto. The functions relating to regulation of Broadcasting and Cable Services Sectors have also been entrusted to TRAI from 2004.

2. The organization proposes to fill up the post of **Advisor (Broadcasting & Media) in TRAI HQ, New Delhi** on deputation on foreign service terms, initially for a period of two years. The position entails work related to the non-technical aspects of broadcasting. The gamut of sector services will cover digital (and analogue) cable TV services, DTH services, IPTV services, terrestrial TV services, radio services and public broadcasting service. The work shall cover general management as well as economic and social dimensions of all forms of the media, namely, electronic, print media, internet and radio services. Economic work relating to wholesale and retail tariffs and interconnection issues will be an integral part of the officer's work. The selected officer shall be closely associated with the implementation of the digitization programme initiatives by the Government of India; this will include its progress, resolving problems, and enforcing the regulations governing the digitization. The job shall entail a certain amount of public dealing with stakeholders such as broadcasters, DTH operators, MSOs and local cable operators. The details of qualification and experience required for the post are as under:-

Sr. No.	Name of Post & Pay Scale	Eligibility criteria (+)	Qualification (*)	Experience
1	Advisor (Broadcasting & Media) PB-4 Rs. 37400-67000 + GP Rs. 10000/-	Officers of the Central Govt., Public Sector Undertakings and Statutory and Autonomous Bodies (i) Holding equivalent post on regular basis or (ii) Officers in Selection Grade with four years of regular service in that grade or (iii) Group 'A' officers having seventeen years of regular service in Group 'A' of which at least four years of regular service shall be in the Selection Grade.	Essential: Degree from a recognized university or equivalent in the field of Economics, Humanities, Liberal Arts, Law, Management, Accountancy, Commerce, Finance, Science Consumer Affairs,.	Applicants should have general management work experience as well as any other work experience that enables applicants to meet the job requirements described above. Further work experience in financial and economic analysis, budgeting etc., would be necessary. Specific domain experience in the broadcasting sector would be desirable. Applicants ought to have had work experience in one of the economic Ministries of the Central Government, e.g. Ministry of Information & Broadcasting, Ministry of Finance, Ministry of Commerce and Industry, Ministry of Public Enterprises and Heavy Industry, Ministry of Mines, Ministry of Petroleum and Natural Gas, or any other infrastructure Ministry, such as Ministry of Power, Ministry of Railways, Ministry of Road Transport, Ministry of Civil Aviation etc.

(*) The qualification would be from a recognized University/educational institute.

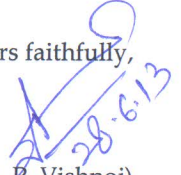
(+) Age not to exceed 56 years on the date of closure of application.

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3. The post has been exempted from the rule of immediate absorption up to 23.1.2016 by Department of Pension & Pensioners Welfare for appointment on deputation.

4. All the Ministries/Departments, Public Sector Undertakings and Statutory and Autonomous Bodies are requested to forward applications in the enclosed proforma (can also be downloaded from TRAI website www.trai.gov.in) along with attested copies of ACRs for the last five years and vigilance/disciplinary clearance of eligible candidates whose services could be placed at the disposal of the Authority immediately, in the event of their selection. The application should be sent in an envelope super-scribing the post applied for so as to reach the Senior Research Officer (A&P), Telecom Regulatory Authority of India, Mahanagar Doorsanchar Bhawan, Jawaharlal Nehru Marg, (Old Minto Road), next to Zakir Hussain College, New Delhi-110002 on or before 15th July, 2013.

Yours faithfully,



(G. P. Vishnoi)

Senior Research Officer (A&P)

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Internal circulation for information:

1. O/o. the Chairperson, TRAI
2. Sr. PPS to Member (A)/ Sr. PPS to Member (V), TRAI
3. Sr. PPS to Secretary, TRAI
4. All Principal Advisors and Advisors
5. SRO (IT). He is requested to post the circular on the TRAI website.